

corresponding period. 1,94,938 new Primary Schools and 1,09,174 new Upper Primary Schools and 19.82 lakh teachers have been sanctioned under the Sarva Shiksha Abhiyan (SSA) since its inception.

(c) Delhi has a favourable Pupil Teacher Ratio (PTR) of 35 at the primary level and 34 at the upper primary level. Under the SSA Programme 7,104 teacher posts have been sanctioned for the State, of which 4,342 have been filled up.

(d) The third cycle of the National Achievement of Survey (NAS) by the National Council of Educational Research and Training (NCERT) for Class-V reveals improvements in the learning achievement levels of the children in Delhi in all subjects.

(e) Steps taken to improve the quality of education in Delhi government schools include sanctioning teacher posts to improve the Pupil Teacher Ratio (PTR), sanction of 300 Additional Class Rooms (ACR) to improve the school infrastructure during 2012-13, as well as induction training, in-service training for teachers, regular academic support to the teachers and free textbooks and supplementary teaching-learning materials to the children.

Drop-out rate of students

†869. SHRI RAGHUNANDAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether drop-out rate at the levels of primary and secondary schools has increased in various parts of the country;

(b) if so, the details thereof for the last three years, gender-wise, class-wise and State-wise;

(c) whether the drop-out rate of girls in rural areas is more than the urban areas;

(d) if so, the details thereof State-wise, especially that of Madhya Pradesh; and

(e) the steps taken by Government to contain the dropping-out of studies in the schools mid way along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (d) The dropout rate for the

†Original notice of the question was received in Hindi.

Classes I-V and Classes I-X during 2009-10 (Provisional) and 2010-11 (Provisional) in the country is given below:

Classes	Dropout rate					
	2009-10 (Provisional)			2010-11 (Provisional)		
	Boys	Girls	Total	Boys	Girls	Total
I-V	30.3	27.3	28.9	28.7	25.1	27.0
I-X	53.4	52.0	52.8	50.4	47.9	49.3

The overall dropout rate has therefore declined. However, the dropout rate for Classes I-X has increased in 2010-11 in Delhi and Lakshadweep and marginally in Uttar Pradesh as compared to 2009-10. The dropout rate for Classes I-V has increased marginally in several States during the same period. State-wise and gender-wise details of dropout rates are given in the Statement-I and II (*See below*). Dropout rates are not maintained separately for rural and urban areas.

(e) The Central Government has been making consistent progress to meet the goals of Universal Elementary Education through implementation of the Sarva Shiksha Abhiyan (SSA) Programme. The Right of Children to Free and Compulsory Education (RTE) Act 2009, which became operational with effect from 1st April, 2010, provides that every child in the 6 to 14 age-group shall have a right to free and compulsory education till completion of elementary education. The SSA Framework of Implementation has been revised to correspond with the provisions of the RTE Act 2009 and the SSA programme is being implemented in accordance with the norms and standards of the RTE Act to enhance enrolment and retention of children and to bridge gender gaps in elementary education. A multi-pronged approach has been adopted for reducing dropout rates. This includes *inter-alia* strengthening of school infrastructure and facilities, residential hostel buildings for children in habitations un-served by regular schools, provisioning for additional teachers, regular training of teachers, provision for text books and uniforms to children. The Mid Day Meal Scheme is also being implemented with a view to enhance enrolment and retention of children in school. Further, The Rashtriya Madhyamik Shiksha Abhiyan, which has been launched for universal access to secondary education, aims at removing gender and socio-economic barriers.

Statement-I*Dropout at Primary Stage (Classes I-V)*

Sl. No.	States/UTs	2009-10 (P)			2010-11 (P)		
		Boys	Girls	Total	Boys	Girls	Total
1	2	3	4	5	6	7	8
1	Andhra Pradesh	16.3	15.2	15.8	18.1	16.7	17.4
2	Arunachal Pradesh	43.1	39.2	41.4	43.8	42.1	43.0
3	Assam	39.0	32.7	35.9	33.2	26.4	29.9
4	Bihar	43.5	41.0	42.5	39.2	30.7	35.7
5	Chhattisgarh	40.9	24.9	34.1	29.7	32.2	31.0
6	Goa	-12.4	-4.3	-8.5	-	2.4	-
7	Gujarat	36.9	6.5	25.7	36.9	6.6	25.7
8	Haryana	-1.1	-2.2	-1.6	9.8	8.9	9.4
9	Himachal Pradesh	0.4	1.2	0.7	3.9	3.6	3.8
10	Jammu and Kashmir	9.8	6.8	8.4	9.8	6.8	8.4
11	Jharkhand	27.6	26.4	27.1	31.0	25.6	28.4
12	Karnataka	11.6	10.6	11.1	9.2	8.5	8.9
13	Kerala	-14.0	-11.0	-12.5	-	-	-
14	Madhya Pradesh	21.8	20.5	21.2	33.5	25.0	29.5
15	Maharashtra	20.2	22.5	21.3	21.4	19.0	20.3
16	Manipur	33.1	40.1	36.5	46.1	45.3	45.7
17	Meghalaya	60.5	54.5	57.6	61.0	55.7	58.4
18	Mizoram	44.7	47.5	46.0	37.1	38.7	37.9
19	Nagaland	40.1	39.8	40.0	40.1	39.8	39.9
20	Odisha	26.7	26.2	26.5	11.0	2.4	7.0
21	Punjab	-24.6	-10.7	-18.0	-	-	-

1	2	3	4	5	6	7	8
22	Rajasthan	49.1	52.1	50.5	49.9	51.5	50.6
23	Sikkim	24.6	12.0	18.6	24.9	11.0	18.4
24	Tamil Nadu	0.3	0.4	0.4	-	-	-
25	Tripura	26.0	25.0	25.5	31.9	30.3	31.1
26	Uttar Pradesh	42.4	41.7	42.1	33.5	34.8	34.1
27	Uttarakhand	33.8	31.3	32.6	33.5	32.2	32.9
28	West Bengal	24.6	16.2	20.5	29.8	27.0	28.4
29	A and N Islands	6.9	3.0	5.0	8.4	7.1	7.8
30	Chandigarh	-27.1	-18.1	-22.8	-	-	-
31	D and N Haveli	15.2	20.0	17.5	9.1	16.5	12.7
32	Daman and Diu	1.7	4.3	2.9	8.5	8.0	8.3
33	Delhi	9.8	17.1	13.3	3.7	8.5	5.9
34	Lakshadweep	14.3	8.1	11.1	10.8	3.1	7.1
35	Puducherry	-4.0	-3.1	-3.6	-	-	-
	INDIA	30.3	27.3	28.9	28.7	25.1	27.0

(P): stands for Provisional.

Negative dropout is due to lateral entry or repeaters in school.

- means there is no dropout for 2010-11.

Statement-II

Dropout at Secondary Stage (Classes I-X)

Sl. No.	States/UTs	2009-10 (P)			2010-11 (P)		
		Boys	Girls	Total	Boys	Girls	Total
1	2	3	4	5	6	7	8
1	Andhra Pradesh	52.7	54.0	53.4	45.8	46.6	46.2
2	Arunachal Pradesh	65.0	64.7	64.9	62.3	61.0	61.7

1	2	3	4	5	6	7	8
3	Assam	77.4	77.8	77.6	76.8	78.1	77.4
4	Bihar	78.5	76.1	77.6	64.4	58.9	62.2
5	Chhattisgarh ¹	-	-	-	58.4	57.5	58.0
6	Goa	35.9	32.6	34.3	29.3	26.9	28.1
7	Gujarat	60.4	64.4	62.1	61.1	52.4	57.9
8	Haryana	20.2	19.5	19.8	21.2	16.0	18.9
9	Himachal Pradesh	22.3	18.9	20.7	15.2	17.0	16.0
10	Jammu and Kashmir	47.2	40.6	44.3	47.1	38.9	43.6
11	Jharkhand ²	-	-	-	70.6	68.1	69.5
12	Karnataka	46.9	46.3	46.6	44.5	42.1	43.3
13	Kerala	-2.9	-5.2	-4.1	-	-	-
14	Madhya Pradesh	61.0	71.3	65.7	44.3	59.3	51.1
15	Maharashtra	38.6	42.6	40.5	36.5	40.0	38.2
16	Manipur	57.8	55.7	56.8	45.7	44.8	45.3
17	Meghalaya	79.3	76.5	77.9	78.0	76.7	77.4
18	Mizoram	64.8	60.7	62.9	55.0	52.3	53.7
19	Nagaland	75.7	74.0	74.9	75.8	74.4	75.1
20	Odisha	70.0	65.9	68.2	67.2	59.7	64.0
21	Punjab	41.2	39.5	40.4	30.2	30.7	30.5
22	Rajasthan	70.5	73.4	71.6	68.2	69.0	68.5
23	Sikkim	82.1	79.4	80.7	72.4	67.1	69.9
24	Tamil Nadu	37.6	30.3	34.1	28.2	23.6	25.9
25	Tripura	63.4	62.3	62.9	59.1	57.5	58.4
26	Uttar Pradesh	29.2	15.1	23.8	29.8	14.4	24.0
27	Uttarakhand ³	-	-	-	31.8	41.3	36.6

1	2	3	4	5	6	7	8
28	West Bengal	72.9	70.7	71.8	64.9	63.5	64.2
29	A and N Islands	32.7	27.1	30.1	19.0	23.3	21.1
30	Chandigarh	0.3	7.9	3.8	-	-	-
31	D and N Haveli	54.8	63.5	58.8	51.7	58.3	54.7
32	Daman and Diu	41.2	29.8	35.9	26.7	30.2	28.3
33	Delhi	-5.2	9.2	2.0	19.7	26.3	22.9
34	Lakshadweep	27.6	22.7	25.1	41.1	20.3	31.3
35	Puducherry	12.8	1.4	7.3	10.9	1.4	6.4
	INDIA	53.4	52.0	52.8	50.4	47.9	49.3

(P): stands for Provisional.

1-Included in Madhya Pradesh.

2- Included in Bihar.

3- Included in Uttar Pradesh.

Negative dropout is due to lateral entry or repeaters in school.

- means there is no dropout for 2010-11.

Exemption to SC/ST students from payment of fee

870. SHRI T.K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether SC/ST students joining professional courses in colleges including self-financing colleges are exempt from paying fees at the time of admission;

(b) whether any Government instruction has been issued in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Students belonging to the SC/ST Community joining the Indian Institutes of Technology (UTs) are exempted from paying a Tuition Fee. Also, the Ministry of Social Justice and Empowerment has a scheme in which the tuition fees of the SC/ST students are being reimbursed. The said scheme is being implemented through the respective State Governments. Further, as per the information given by All India Council for Technical Education